

FORM C
SUBMISSION OF CLAIM BY FINANCIAL CREDITORS
(Under Regulation 8 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

14/08/2025

From
Punjab National Bank
ARMB Guwahati
1st Floor UBI Building Hem Baruah Road
Pan Bazaar Guwahati-781001

To
Ashok Kumar Agarwala
The Interim Resolution Professional for Pride Coke Pvt Ltd
Reg No.: IBBI/IPA-001/IP-P017673/2019-20/12755
AFA valid up to: 31.12.2025

Subject: Submission of claim and proof of claim.

Madam/Sir,

Punjab National Bank, hereby submits this claim in respect of the corporate insolvency resolution process of Pride Coke Pvt Ltd. The details for the same are set out below:

Relevant Particulars		
(1)	(2)	(3)
1.	Name of the financial creditor	Punjab National Bank
2.	Identification number of the financial creditor (If an incorporated body, provide identification number and proof of incorporation. If a partnership or individual provide identification records* of all the partners or the individual)	AAACP0165G
3.	Address and email address of the financial creditor for correspondence	<u>zs8350@PNB.CO.IN, cs8231@pnb.co.in</u> <u>ARMB GUWAHATI, 1ST FLOOR, UBI BUILDING, HEM BARUAH ROAD,</u> <u>PAN BAZAAR GUWAHATI-781001</u>
4.	Details of claim, if it is made against corporate debtor as principal borrower: (i) Amount of claim (ii) Amount of claim covered by security interest, if any (Please provide details of security interest, the value of the security, and the date it was given)	i) Rs367957683.34/- + Rs675319.03 (Interest accrued up to 05.08.2025) ii) Rs368633002.37/- Security Details: 1. Land with total area 12 Bighas 3 Kathas of Amiyo Islary under Dag No. 99 of Patta No. 42 Situated at Sonapur Vill Ambher, 12 th Mile Kamrup Assam with MV of Rs976.50/- Lakhs RV Rs878.85 Lakhs Distress Sale Value: Rs781.20

